

From,

Mayank Kumar Jain, HJS,
Registrar (Judicial)(Selection & Appointment/Seniority),
High Court of Judicature at,
Allahabad.

To,

1. All the District & Sessions Judges,
Subordinate to High Court of Judicature at Allahabad
2. Principal Secretary (Judicial) & L.R.,
Government of U.P., Lucknow

No. 01/S&A/S/2016 Dated: Allahabad, 07.01.2016.

Subject: - Regarding personal/oral hearing against the Final Seniority List dated 23.09.2015 of the officers of HJS Cadre.

Sir/Madam,

In continuation to Court's Letter No. 01/S&A/S/2015 Dated: Allahabad, 05.12.2015 regarding Final Seniority Report/List dated 23.09.2015, I have been directed to inform you that Hon'ble the Seniority Committee has been pleased to pass the Order that the following officers, who have submitted objections against Final Seniority List dated 23.09.2015 and has requested for personal/oral hearing, be informed to remain present for personal/oral hearing on **18.01.2016 at 02:00 PM** before the Committee in the **Conference Hall adjacent to Judges' Library :**

Sl.	Name of the Officer S/Sri/Smt.
1.	Saroj Yadav, D.J., Rampur
2.	Prem Kala Singh, Member Administrative Tribunal, Lucknow
3.	Kalpana Mishra, D.J., Auraiya
4.	Rajive Goyal, ADJ, Mau
5.	Shashi Mauli Tiwari, A.D.J., Chitrakoot
6.	Pawan Kumar Chaurasia, A.D.J. Shahjahanpur
7.	Pradeep Kumar Consul, A.D.J., Auraiya
8.	Jai Krishna Tewari, A.D.J. Sultanpur
9.	Chandra Mauli Shukla, Spl. Sec./Addl. L.R. Govt. of U.P.
10.	Anil Kumar Ojha, Spl. Sec./Addl. L.R. Govt. of U.P.
11.	Mohd. Zaheeruddin, ADJ, Aligarh
12.	Neeraj Kumar Sangal, Law Officer, UPHRC, Lucknow
13.	Anil Kumar Gupta, ADJ, Mathura.
14.	Anil Kumar Pundir, ADJ, Aligarh
15.	Krishna Kant Pandey, ADJ, Aligarh
16.	Prem Kumar Singh, ADJ, Sultanpur
17.	Surendra Pal Singh, Spl. Sec./Addl. L.R., Govt. of U.P.
18.	Neeraj Nigam, A.D.J., Mau

19.	Shanti Prakash Arvind, Principal Judge, Family Court, Barabanki
20.	Arun Kumar Misra, Legal Advisor, LDA, Lucknow
21.	Umesh Chandra Sharma, ADJ, Meerut
22.	Surendra Pal Singh, Spl. Sec./Addl. L.R., Govt. of U.P.
23.	Sarvesh Kumar, ADJ, Ambedkar Nagar
24.	Narendra Bahadur Yadav, ADJ, Sitapur
25.	Kaushalendra Yadav, ADJ, Meerut
26.	Sushil Kumar Rastogi, OSD, UPSLSA, Lucknow
27.	Veer Nayak Singh, Principal Judge Family Court, Aligarh
28.	Praveen Kumar Jain, ADJ, Firozabad.
29.	Pankaj Kumar Upadhyay, ADJ, Pilibhit.
30.	Avinash Saxena, Principal Judge Family Court, Kanshiram Nagar
31.	Sanjay Shanker Pandey, J.R.(Acct.) High Court, Lucknow
32.	S. K. Goel, ADJ (Retd.)
33.	Dinesh Kumar Sharma-III, ADJ, Lalitpur
34.	Dr. Ajay Kumar-II, ADJ, Mau
35.	Virjendra Kumar Singh, Singh, ADJ, Rampur
36.	Rajat Singh Jain, ADJ, Bulandshahar
37.	Jitendra Kumar Sinha, ADJ, Bareilly
38.	Harvir Singh, ADJ, Hardoi
39.	Jitendra Kumar Sinha, ADJ, Barielly
40.	Bhanu Deo Sharma, ADJ, Shahjahanpur
41.	Babbu Sarang, ADJ, Sultanpur
42.	Anil Kumar Verma, ADJ, Shahjahanpur
43.	Padam Narain Mishra, ADJ, Pratapgarh
44.	Rameshwar, ADJ, Pratapgarh
45.	Anil Kuamr Jha, ADJ, Ghaziabad
46.	Raj Kumar Singh, ADJ, Lucknow
47.	Brijesh Kumar Mishra, Spl. Sec./Addl. L.R., Govt. of U.P.

It is also directed that the visit of the officers may be treated official to the extent that they shall be entitled to claim Special Casual Leave only for the date on which they appear before the Committee for personal/oral hearing but no T.A. & D.A. will be made admissible to them.

I am further to say that any officer, whose name has not been included in the aforesaid list inadvertently, but has requested for personal hearing while filing his/her objections against Final Seniority Report/ List dated 23.09.2015 or have not made any such request for personal/oral hearing, if they desire, may also appear before Committee for personal hearing on **18th January 2016 at 2:00 PM** under prior intimation to the undersigned.

I am, therefore, to request you that kindly get this notice be downloaded from official website of Hon'ble Court i.e. www.allahabadhighcourt.in and apprise all the officers concerned with the aforesaid directions to appear in person before Hon'ble the Seniority Committee.

Kindly treat it as most urgent.

Yours faithfully,

**Sd/-
(Mayank Kumar Jain)
Registrar (Judicial)(S&A/Seniority)**

No. 02/S&A/S/2016 Dated: Allahabad, 07.01.2016

Copy forwarded for information and with the request that kindly download the notice from the official website of the High Court, to:

1. The Registrar General, High Court of Judicature at Allahabad.
2. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow.
3. The Senior Registrar, High Court of Judicature at Allahabad, Lucknow Bench, Lucknow.
4. The Member-Secretary, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
5. Smt. Prem Kala Singh, Member, Administrative Tribunal-II & III, U.P., Lucknow.
6. Sri Neeraj Kumar Sangal, Law Officer, Human Rights Commission, Lucknow
7. Sri Amerika Singh, Joint Secretary (Law), U.P. Public Service Commission, Allahabad.
8. Sri Arun Kumar Misra, Legal Advisor, Lucknow Development Authority, Lucknow.
9. Sri Mukteswar Prasad-II, Legal Advisor, Office of Excise Commissioner, U.P., Allahabad.
10. Sri Syed Sarwat Mahmood, Chairman, Waqf Tribunal, Lucknow.
11. Sri Sanjay Kumar Goel, Additional District & Sessions Judge (Retd.), A-125, Sector-27, Noida, Gautam Buddh Nagar-201301.
12. All the H.J.S. Officers posted at High Court of Judicature at Allahabad and Lucknow Bench.

**Sd/-
Registrar
(Judicial)(S&A/Seniority)**